

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:622

ANSWERED ON:07.08.2013

CATEGORISATION OF PEOPLE FOR HOUSING SCHEMES NO

Joshi Shri Pralhad Venkatesh

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the income criterion for defining beneficiaries under the Government housing schemes has been revised;
- (b) if so, the details thereof along with income set for various categories;
- (c) the basis for categorizing various sections of the people; and
- (d) the benefits offered to various categories of people under various housing schemes of the Government, category-wise ?

**Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION [ Dr. (Ms.) GIRIJA VYAS ]

(a) & (b):Yes, Madam. The income criterion for defining beneficiaries under Government housing schemes has been revised with effect from 14th November, 2012. The urban poor households earning upto Rs. 1 lakh per annum have been defined as Economically Weaker Section (EWS) and those having a household income between Rs. 1-2 lakh are now categorized as Lower Income Group (LIG) for availing benefits under all the schemes being implemented by this Ministry.

(c): This classification is based on various income and expenditure parameters as well as cost of housing in urban areas viz., growth in Per Capita Income, minimum wages for non- agricultural Workers, Consumer Price Index , Consumer Food Price Index, monthly per capita expenditure and RESIDEX : National Housing Bank (NHB)'s property price tracking index.

(d): The households categorized as EWS/LIG will be entitled to capital subsidy under Rajiv Awas Yojana and interest subsidy under Rajiv Rinn Yojana as per relevant scheme guidelines. Thus the increased income criteria will enlarge the set of urban poor who are entitled for housing benefits as stated above.